

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-07-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(CA)/86(CHE)/2022

PETITION NUMBER : CP(CA)/12(CHE)/2021

NAME OF THE PETITIONER : Vijayalakshmi Venkatachalam

NAME OF THE RESPONDENT(S) : The Roc, Chennai & 9 Others

**UNDER SECTION : Rule 32 of NCLT Rules r/w Rule 11 of
NCLT Rules**

ORDER

Ld. Counsel Mr. N.P. Vijay Kumar for the Petitioner. Ld. Counsel
Ms. Krithikaa Suresh for R2, R4-R6, R8 & R9.

Ld. Counsel sought adjournment.

List the matters for hearing on **21.08.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk